

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001

NO.HHC/Admn.1 (18)/78-XIV-

Dated: 4.4.2015

"OFFICE ORDER"

Hon'ble the Chief Justice has been pleased to order to assign the following work to the Registrar (Inspection), till further orders as under:-

Registrar (Inspection)

1. Processing of all cases in which administrative approval/expenditure from SOE (Office expenses) are required in respect of High Court as also the Subordinate Courts;
2. To exercise powers to accord permission to Officers/Officials of the Registry for prosecution of higher studies;
3. According of sanction for payment of rent for the accommodation hired for housing the Courts;
4. Pay fixation of the Judicial Officers;
5. Signing of nomination forms of Judicial Officers;
6. Sanction to purchase, fixtures by the Subordinate Courts up to the limit specified by Hon'ble the Chief Justice;
7. Purchase of furniture and furnishing articles for the Subordinate Courts;
8. Sanction of incurring certain expenses as Controlling Officer in respect of the High Court and in respect of Subordinate Courts in the State as per delegation of powers by the Hon'ble the Chief Justice under HPFR and putting up the matters before the Purchase /Finance Committee for approval under HPFR;
9. Control and supervision of Library Branch including purchases of Library books for the High Court and Subordinate Courts;
10. All matters pertaining to the construction, acquisition of sites/requisition of buildings for the High Court/Subordinate Courts/residences of the Presiding Officer;
11. Purchase of furniture/furnishing articles for the High Court;
12. Reservation of Guest Houses /Sessions Houses;
13. Affairs of Disaster Management;
14. Processing of GPF Advances and withdrawal from GPF from the Hon'ble Judges;
15. Affairs involving finance.

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Admn.1 (18)/78-XIV- 10,022-29 Dated: 4.4.2015
Copy forwarded for information to:-

1. The Deputy Registrar -cum-Special Private Secretary to Hon'ble the Chief Justice;
2. Secretaries to Hon'ble Judges

3. All the District & Sessions Judges/Additional District & Sessions Judges in Himachal Pradesh;
4. The CPC/All the Additional Registrars/Deputy Registrars/Assistant Registrars/ Court Masters;
5. All the Section Officers/Protocol Officer/Public Relations Officer/Private Secretaries/Chief Librarian/Marriage Counsellor;
6. The Secretary/Private Secretary/PAs to the Registrar General/Registrar(Rules)/Registrar (Vigilance)/Registrar (Judicial)/Registrar(Inspection)/Registrar(Administration);
7. The Section Officer (Computer) is requested to upload the above Officer Order on the High Court Website today itself;
8. Guard file .

(From Sl.Nos.1, 2, 4 to 8 High Court of H.P.at Shimla)

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REGISTRAR GENERAL

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Handwritten notes:
The Deputy Registrar - cum - special Private Secretary to Hon'ble the Chief Justice;
Secretaries to Hon'ble Judges

Copy forwarded for information to:
Enst.No.HHC/Admn.1 (18)/78-XIV-10/02-21

1. The Deputy Registrar - cum - special Private Secretary to Hon'ble the Chief Justice;
2. Secretaries to Hon'ble Judges